

**Scholarships to Physically Handicapped Students**

1112. Shri A. V. Raghavan:  
Shri A. K. Gopalan:

Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether it is a fact that in awarding scholarships to the physically-handicapped students those who have secured less than 50 per cent marks in the previous examination are eliminated;

(b) if so, whether Government are aware of the hardships caused to the poor students who have failed to secure the qualifying marks;

(c) whether Government propose to evolve a scheme to provide assistance to the really poor students; and

(d) if so, whether the cases of students whose applications were not considered will be reviewed?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Yes, This applies to academic courses only.

(b) and (c). The question of suitability modifying the scheme is under examination.

(d) No.

**Welfare of Banjaras and other Nomadic Tribes**

1113. Shri Shree Narayan Das: Will the Minister of Planning and Social Welfare be pleased to state:

(a) whether any, if so, what measures have so far been taken by the Central Government for the welfare of banjaras and other nomadic tribes and classes living in the country;

(b) the extent to which Government have been able so far to give grants to the various State Governments to ameliorate the condition of such people;

(c) whether any latest assessment has been made as to the number and condition of these people; and

(d) if so, the result there of?

**The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar):** (a) Most of the nomadic tribes, including Banjaras, come within the category of Denotified Tribes, Scheduled Tribes and Scheduled Castes. Such of the nomadic tribes therefore, as come within the category of Denotified Tribes, Scheduled Tribes and Scheduled Castes enjoy all the benefits as are admissible to Denotified Tribes, Scheduled Tribes and Scheduled Castes. The nomadic tribes, however, constitute a distinct category also in the Plan based on the nature and extent of their nomadism. Schemes for economic uplift, pasture development, housing, education, technical training etc. have been formulated taking into account their social and economic organisation, values, skills, motivations and the resources of the region to which they belong. These schemes, therefore, vary according to their local needs but the main objective of these schemes is the same viz. to facilitate their sedentarisation in the quickest possible time to enable them to benefit from the social, economic and technological improvements taking place in the country.

(b) A provision of Rs. 108.75 lakhs was made in the Third Five Year Plan for the benefit of nomadic and semi-nomadic tribes.

(c) and (d). No.